

DECLARATION OF ASSETS (MOVABLE & IMMOVABLE)

AS ON 11-11-2009

HIGH COURT OF SIKKIM GANGTOK

1. **N A M E** : JUSTICE ANANDA PRAKASH SUBBA
DESIGNATION : JUDGE
PERMANENT ADDRESS : P.N.G.S.S.S. ROAD,
GANGTOK – 737 101 (SIKKIM)
2. **SPOUSE’S NAME** : MRS. ASHA RANI SUBBA
OCCUPATION : TEACHER
WEST POINT SR. SECONDARY SCHOOL,
GANGTOK.
PERMANENT ADDRESS : P.N.G.S.S.S. ROAD,
GANGTOK – 737 101 (SIKKIM)
3. **SON’S NAME** : (1) MR. NARESH SUBBA (2) MR. DHIRESH SUBBA
STATUS : MARRIED UNMARRIED
WHETHER DEPENDENT : NO YES

A. – Details of Movable Assets

Sl. No.	Description	Self	Spouse
1	2	3	4
(i)	<u>Deposits in Banks:</u>		
	1) State Bank of India, Gangtok Branch (Sikkim) SB A/c No.11018618824	Rs.22,83,812.77 as on 07-11-2009	—
	State Bank of India, Gangtok Branch (Sikkim) SB A/c No.11018619929	—	Rs.2,73,126.53 as on 08-09-2009
	2) State Bank of Sikkim, Gangtok Branch (Sikkim) SB A/c No. 4266	Rs.16,028.00 as on 17-09-2009	—
	State Bank of Sikkim,		

	Gangtok Branch (Sikkim) SB A/c No. 4272	—	Rs.49,758.00 as on 11-11-2009
	3) Axis Bank, Gangtok Branch. SB A/c No.112010100047791	Rs.12,653.00 as on 30-09-2009	—
	4) Vijaya Bank, Gangtok Branch. SB A/c No.890101010001923	Rs.1,264.00 as on 02-08-2009	—
	5) Canara Bank, Gangtok Branch. SB A/c No. 397	Rs.3,123.00 as on 01-08-2009	—
	6) IDBI Bank, Gangtok Branch. SB A/c No.108104000035015	Rs.4,339.00 as on 30-09-2009	—
	7) UCO Bank, Gangtok Branch. SB A/c No.1439	Rs.1,123.00 as on 03-07-2009	—
(ii)	<u>General Provident Fund (GPF)</u> A/c. No.11/AJ (Sikkim) A/c. No.118/EDN (Sikkim)	Rs.8,00,189 as on financial year 2008-09 —	— Rs.4,17,959 as on financial year 2008-09
(iii)	<u>Gold Jewellery</u> (give details of weight)	Approx. 1½ (one and half) totals	Approx. 7 (seven) totals
(iv)	Other assets, such as values of claims/ interests Computer (Make : Television DVD Other misc. household items	Rs.50,000.00 Rs.10,000.00 Rs. 9,000.00 Rs.70,000.00 (approx.)	...

B. – Details of Immovable Assets

Sl. No. 1	Description 2	Self 3	Spouse 4
(i)	Land	<p>Total area measuring 7.7800 hactares including paddy field, dry field and cardamom field covered by Khatian No. 84 and Khasra Nos.354, 355, 359, 360, 361, 363, 364, 365, 366, 367, 368, 372, 373, 374, 382, 472, 475 situated at PECHREK BUSTY, WEST DISTRICT, SIKKIM.</p> <p>Note - Stands in the joint name of self and brother. Inherited land.</p>	<p>Total area measuring 0.1620 hactares covered by Khasra Nos.55/854 and 45/872 under Khatian No.118/151 situated Barbing, Ranka, East Sikkim.</p>
(ii)	Buildings (Residential)	<p>Five storied R.C.C. building Plazor Namgyal Girls Senior Secondary School Road, Gangtok, East Sikkim.</p> <p>Note : Acquired. Constructed on a site allotted by the State Government in the year 1981. Construction period : 1982-92</p>	—